

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 12.11.2018 (Monday)**

**Court of Chairperson**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	I.A. No. 1792 of 2018 in Comp. App (AT) (Ins) No. 184 of 2018	Srei Infrastructure Finance Ltd. Vs. Sumit Binani & Ors.	Diwakar Maheshwari	Mansumyer Singh
2.	Contempt Case (AT) No. 16 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Jayant Mehta	Abhijeet Sinha
3.	Comp. App (AT) (Ins) No.47 of 2017	M/s Speculum Plast Pvt Ltd. Vs. PTC Techno Pvt Ltd.	Kanti Mohan Rustogi	Dhruv Gupta
4.	Comp. App (AT) (Ins) 76 of 2017	Parag Gupta & Associates Vs. B.K. Educational Services Pvt Ltd	Mr. Parag Gupta	
5.	Comp. App (AT) (Ins) No. 77 of 2017 & I.A. No. 1817 of 2018	International Road Dynamics South Asia Pvt Ltd Vs. D.A. Toll Road Pvt Ltd	J & Associates	
6.	Comp. App (AT) (Ins) 78 of 2017	Ashlay Infrastructure Pvt Ltd Vs. LDS Engineers Pvt Ltd	Mr. Prashant Kumar, Adv.	
7.	Comp. App. (AT) (Ins) No. 72 of 2018	Shri Maruti Electrical Enterprises Ltd. Vs. SAS Real Pvt. Ltd.	P R Nayak Amit Mishra	
8.	Comp. App. (AT) (Ins) No. 178 of 2018	M. Chakravarthi Vs. Sawhney Trading Company Pvt. Ltd. & Anr.	K. Moorthy	
9.	Comp. App. (AT) (Ins) No. 312 of 2018	Brijesh Kumar Agarwal Vs. Punjab National Bank & Anr.	Sanchit Garg	
10.	Comp. App. (AT) (Ins) No. 33 of 2018	Hindustan Oil Exploration Co. Ltd. Vs. JEKPL Pvt. Ltd.&Anr.	K. S. Mahadevan Krishan Kumar R.S. Swati Bansal	Dheeraj Nair (R-2)
11.	Comp. App. (AT) (Ins) No. 222 of 2018	The Sandesh Ltd. Vs. Realm Media Solutions Pvt. Ltd.	Mohit D. Ram	

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12.	Comp. App. (AT) (Ins) No. 412 of 2018	N. Lingusamy Vs. Shriram City Union Finance Ltd &Anr.	M.A. Venkata Subramanian	Brajesh Kumar Mishra
13.	Comp. App. (AT) (Ins) No. 608-610 of 2018	Rapheal Engineering Pvt. Ltd. Vs. Rajendra K. Bhuta	A.C. Philip	Rajeev M Roy, Ashish Verma
14.	Comp. App. (AT) No. 377 of 2018	Jubey M. Devasia & Anr. Vs. Kims Bellerose Institute of Medical Science Pvt. Ltd. & Ors.	Aditya Parolia	

#### For Admission (Fresh Cases)

15.	Comp. App. (AT) (Ins) No. 689 of 2018	Bee Kay Precisum (India) Pvt. Ltd. Vs. R.G. Steel	Vikas Jain	
16.	Comp. App. (AT) (Ins) No. 696 of 2018	Hemanth Meka Rao Vs. Asset Reconstruction Company (India) Ltd. (ARCIL) & Anr.	Rajeev K. Pandey	
17.	Comp. App. (AT) No. 383 of 2018	Gabs Investments Pvt. Ltd. & Anr. Vs. Deputy Commissioner of Income Tax & Ors.	Ranjana Roy Gawai	

#### For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 220 of 2018	Marvel Business Pvt. Ltd. Vs. J.R. Organics Ltd.	Nipun Singh	Abhishek Anand
19.	Comp. App. (AT) (Ins) No. 637 of 2018	Maharashtra Seamless Ltd. Vs. K.K. Lakshminarayana & Ors.	Divij Kumar	Aditya verma (R2), Raghav sabarwal (R3)
20.	Contempt Case (AT) No. 13 of 2018 in Comp. App. (AT) (Ins) No. 47 of 2018	CA. G.V. Ravikumar, Liquidator of Suriya Textiles Pvt. Ltd. Vs. K. Kuppusamy, Ex. Director of Suriya Textiles Pvt. Ltd. <b>With</b>	B. Dhanaraj	Madhusmita Bora
21.	Comp. App. (AT) (Ins) No. 47 of 2018	K. Kuppuswamy Vs. State Bank of India &Ors. <b>With</b>	S. SantanamSwamina dhan, NishthaKhurana	M. Anbalagan, G. Ananda Selvam
22.	Comp. App. (AT) (Ins) No. 48 of 2018	K. Kuppuswamy Vs. State Bank of India &Anr.	S. SantanamSwamina dhan NishthaKhurana	M. Anbalagan, G. Ananda Selvam
23.	Comp. App. (AT) (Ins) No. 76 of 2018	Vinay PrabhakarPhadnis Vs. Pradeep Mahajan &Ors. <b>With</b>	AmanVachher Ashutosh Dubey	Anana Prakash
24.	Comp. App. (AT) (Ins) No. 77 of 2018	Vinay PrabhakarPhadnis Vs. PramodKapse& Ors.	AmanVachher Ashutosh Dubey	Anana Prakash

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25.	Contempt Case No. 09 of 2018 in Comp. App. (AT) (Ins) No. 164 of 2018	Lalit Mishra &Ors. Vs. Sharon Bio Medicine Ltd. &Ors.	Tarun Mehta	Rajendra Beniwal
26.	Comp. App. (AT) (Ins) No. 493 of 2018	Varrsana Ispat Ltd., through the R.P. of Anil Goel Vs. Deputy Director, Directorate of Enforcement	Anil Goel	Atul Tripathi
27.	Comp. App. (AT) (Ins) No. 513 of 2018	Sarla Tantia Vs. Ramaanil Hotels & resorts Pvt Ltd.	Vipul Agrawal	Kanika Baweja
28.	Comp. App. (AT) (Ins) No. 528 of 2018	Konkola Copper Mines PLC Vs. Stewarts and Lloyds of India Ltd.	Ranjana Roy Gawai	Abinash Agarwal
29.	Comp. App (AT) (Ins) No. 545-546 of 2018	Kavita Anil Taneja Vs. ISMT Limited	Nitin Lalwani	Atanu Mukherjee Kishore Soni, FCA
30.	Comp. App. (AT) (Ins) No. 550 of 2018	Bharat Petroresources Ltd. Vs. Monnet Ispat & Energy Ltd. & Anr.	Amar Gupta	
31.	Comp. App. (AT) (Ins) No. 563 of 2018	Commission of Customs Vs. Ram Swarup Industries Ltd. & Ors.	Bhuvnesh Satija	Sanyam Saxen-R1 Gulshan Jaish-R4 Vaibhav Niti-R4&5
32.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal & Ors. <b>with</b>	Bharat Sood	Sanchari Chakraborty
33.	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. &Ors.	Bharat Sood	Sanchari Chakraborty
34.	Comp. App. (AT) (Ins) No. 622 of 2018	Karpara Project Engineering Pvt. Ltd. Vs. BGR Energy Systems Ltd.	Garima Bajaj	
35.	Comp. App (AT) (Ins) No. 628 of 2018	Shekhar Resorts Ltd. Vs. Oriental Bank of Commerce &Anr.	K.G. Verma	Abhishek Anand- RP

**For Hearing**

36.	Comp. App. (AT) (Ins) No. 93 of 2018	Saranya Forgings & Engineers India Pvt. Ltd. Vs. Metal Gems and Ors.	Gautam Singh	R. K. Bachchan-R1 Goutham Shivshankar -R2 Swarupama Chaturvedi-R3 (IBBI)
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37.	TA (AT) (Competition) No. 32 of 2017 (Old Appeal No. 43/2016)	Piyush Joshi Vs. CCI &Ors.	Piyush Joshi	Gaurav Gupta R-1 DhruvRajainR-2 & R-3
38.	Competition Appeal (AT) No: 05 of 2018	Karnataka Power Corporation Ltd. Vs. CCI &Anr.	AchyuthAjith Kumar	N. V. K. Srinivas
39.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R-1), Sridhar Potaraj (R-2), MI Lohaty(R4 to R6)

2: 00 PM

**For Admission (After Notice)**

40.	Competition Appeal(AT) No. 62 of 2018	Confederation of All India Traders Vs. Competition Commission of India & Anr.	Atul Sharma	Ishani Banerji (R-CCI), Malak Bhatt ( R- 2)
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**For Hearing**

41.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
42.	<b>Contempt Case (AT) (MRTP) No. 05/2017</b> InTransfer Original Petition (AT) (MRTP) No. 04/2017  (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
43.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India &Ors. <b>with</b>	PranjalPrateek	Samar Bansal (R- CCI)

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44.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. <b>with</b>	Atul Sharma	Samar Bansal (R-CCI)
45.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R-CCI)

**Note: Court will not sit after 03:00 PM.**

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*Samar Bansal*  
6/11/18

*Prerna*  
6/11/18

*By Order*  
6.11.18  
*Joint Registrar*